

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.413
IB/310/ND/2023

IN THE MATTER OF:

Square Yards Consulting Private Limited	...	Applicant
Versus		
Amb Infraventures Private Limited	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 02.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

This Tribunal vide order dated 08.04.2024, no representation on behalf of the Applicant. Today, also no representation on behalf of the Applicant. In the interest of justice, List the matter on **29.05.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)